

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION No. 170/00543/2017

IN

ORIGINAL APPLICATION NO.170/01035/2016

DATED THIS THE 17TH DAY OF DECEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C. V. SANKAR, MEMBER (A)

1. Union of India,
Represented by Director General,
Department of Post,
Dak Bhavan,
New Delhi-110 001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. Senior Superintendent of RMS,
Bangalore Sorting Division,
Bangalore – 560 026.

.....Applicants in MA/Respondents in OA

(By Shri M. Swayam Prakash, Counsel for the Review Applicants)

Vs.

Sri. A. George Xavier,
Age 51 Years,
S/o Antony
Working as Sorting Assistant,
Bangalore City RMS,
Bangalore,
Residing At. No.5, R.K.Apartment Block IV,
Hoyasala nagar, D.V.Nagar P.O
Bangalore- 560016.

.....Respondent in MA/Applicant in OA

(By Advocate Shri P. Kamalesan)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

MA No. 170/00543/2017 for extension of time to comply with the order in OA No. 1035/2016 is allowed. Time extended for one more month. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in MA No.170/00543/2017

Annexure-MA1: Copy of the order dated 08.09.2017 in O.A. No. 1035/2016
